

(c) whether Government propose to wind up these Commissions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) Rs. 1,28,46,943.00

(b) Rs. 3,42,515.00.

(c) All the eight Commissions of Inquiry appointed by Home Ministry have submitted their reports to Government and are no more in existence.

U.N. Industrial Development Organisation Conference

*46. SHRI C. R. MAHATA: Will the Minister of INDUSTRY be pleased to state:

(a) whether U.N. Industrial Development Organisation Conference was held recently in New Delhi; and

(b) if so, the outcome of the Conference?

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): (a) and (b). The Third General Assembly of the United Nations Industrial Development Organisation is currently being held in Delhi. Since this Conference which began on the 21st January, 1980 will continue till the 8th February, 1980, it is not possible at present to indicate its outcome.

Introduction of Anti-Defection Bill

*47. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government are considering to introduce the Anti-Defection Bill; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The Government have not yet had an opportunity to examine the matter and take a view thereon.

Shortage and import of Cement

*48. SHRI R. P. YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that a few years back one of the major export items of the country was cement;

(b) whether it is also a fact that in the last few years we have started importing cement;

(c) if so, the reasons therefor; and

(d) the steps being contemplated to improve position?

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): (a) Cement though exported in the past was not a major item of export.

(b) and (c). Cement has been imported into the country since 1978 to partly fill the gap between the demand for cement and its availability from internal production.

(d) Following are the steps taken to improve the availability of cement within the country:—

(i) The export of cement outside the country has been banned except to Nepal and Bhutan.

(ii) A number of new licences and letters of intent have been issued for setting up of additional capacity both in public and private sectors.

(iii) A Cabinet sub-committee is currently considering the various measures adopted for conservation of cement. Conservation of cement